

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: Co-option of Members of State Court Management Systems Committee.

ORDER

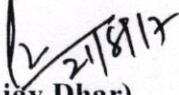
No: 686

Dated: 22-08-2017

Hon'ble State Court Management Systems Committee has been pleased to associate the following members in the Committee for the purpose of providing inputs and suggestions to National Court Management Systems Committee for formulation and effective implementation of National Management Plan/Policy:-

- (i) Registrar General.
- (ii) Principal District & Sessions Judge Srinagar.
- (iii) Principal District & Sessions Judge Jammu.
- (iv) Director State Judicial Academy.
- (v) Secretary to Government Law Department Govt. of J&K.
- (vi) Sh. D.C.Raina Sr. Advocate.
- (vii) Sh. R.A.Jan Sr. Advocate.
- (viii) Director General of Economics and Statistics J&K Government.
- (ix) Head of Department School of Management University of Jammu/Kashmir
- (x) In-charge NIC High Court of J&K Jammu/Srinagar.

By Order.


(Sanjay Dhar)
Registrar General

No: 21274-93/sts

Dated: 22-08-2017

Copy of the above forwarded to :

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
- 2) to 4) Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordship.
- 5) to 14) Associated members of the Committee for information.
- 15) In-charge NIC for uploading the same on the official website of High Court of J&K.


Registrar General